

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3253/2015

New Delhi, this the 23rd day of September, 2016.

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Somvir Singh (Roll No. 90021350)
Aged about 34 years,
S/o Sh. Umed Singh,
R/o D-56 Extn II, Nangloi,
Delhi-110041.
2. Gaje Singh (Roll No. 90042664)
Aged about 29 years,
S/o Sh. Satish Kumar,
R/o H.No. 170, Mohalla Satghra,
Village Karala, Delhi-81.
3. Vikas Maan (Roll No. 90060895),
Aged about 30 years,
S/o Sh. Krishan Pal Maan,
R/o D-1/152, Nehru Vihar,
Delhi-94.
4. Dharminder Yadav (Roll No. 90011948),
Aged about 29 years,
S/o Sh. Ram Mehar Yadav,
R/o 18, Najafgarh Road, Nangloi,
Delhi-41. Applicants

(By Advocate: Sh. M.K. Bhardwaj)

Versus

Govt. of NCT of Delhi & Ors. Through :

1. The Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi.
2. The Principal Secretary (Services),
Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi.
3. Delhi Subordinate Service Selection Board
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi.
4. Naveen Yadav, (aged about 30 years)

S/o Sh. Ranbir Singh Yadav,
R/o H.No. 92, Extn 1B,
Nangloi, Delhi-41.

.... Respondents

(By Advocate: Sh. Ajesh Luthra)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the applicants submits that this issue pertains to recruitment for the year 2009 Examination of DASS Grade II which is already a matter for adjudication in another OA whether or not this recruitment process would stand or be cancelled. In view of that, this OA is adjourned *sina die* with either party having liberty to revive the matter.

(Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member(A)

/ns/